

CIRCULAR NO. 50 OF 2021.

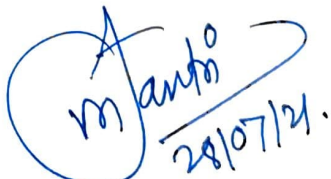
Sub.: Permission to the record Compromise and Consent Terms through video virtual mode in ensuing National Lok Adalat.

Ref.: Letter dated 20th July, 2021, from MSLSA.

With reference to the captioned subject, the Hon'ble Executive Chairman, MSLSA is pleased to grant permission to record the compromise and consent terms through any video virtual mode, in addition to the SAMA platform, in the ensuing National Lok Adalat dated 01st August, 2021, after verifying the identity of parties and contents of the Consent Terms.

Therefore all the Advocates and Litigants are hereby inform to take the benefit of said opportunity and get their matters settled through National Lok Adalat to be held on 01st August, 2021.

COURT OF SMALL CAUSES ,)
)
)
)
MUMBAI : 28th July, 2021.)


(Abhay J. Mantri)
Chief Judge